

d

SLP(Crl.)No. 3085 OF 2003  
ITEM No.1A  
FOR JUDGMENT

Court No. 5

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRL A.No.401 of 2004 @  
Petition(s) for Special Leave to Appeal (Crl.) No. 3085/2003

(From the judgement and order dated 13/02/2003 in CRLP 636/03  
of The HIGH COURT OF KARNATAKA AT BANGALORE)

STATE OF KARNATAKA

Petitioner (s)

VERSUS

PRAVEEN BHAI THOGADIA

Respondent (s)

(HEARD BY HON'BLE DORAISWAMY RAJU AND ARIJIT PASAYAT, JJ.)

Date : 31/03/2004 This Petition was called on for pronouncement  
of Judgment today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. Sanjay R. Hegde,Adv.

For Respondent (s)Mr. CD Singh, Adv.

Hon'ble Mr. Justice Arijit Pasayat pronounced the Judgment of the Court.  
Leave granted.

The appeal is disposed of by setting aside the order of the High Court in terms of the signed  
Judgment.

(D.L.Chugh) (Vijay Aggarwal)  
Court Master Court Master

Singed Judgment (REPORTABLE) is placed on the file